

<i>Sl. No.</i>	<i>NH No.</i>	<i>Name of Work</i>	<i>Length Kms.</i>	<i>Estimated Cost</i>	<i>Remarks</i>
				<i>Rs. in crores</i>	
10.32		Kms 135 to 142	8	1.60	
		(C) Low Traffic Volume Group: a) Widening & strengthening in			
11.	23	Kms 34.8 to 41.8	7	2.50	
12.23		Kms 41.80 to 51.80 (Chas-Ramgarh Section)	10	3.60	
13.23		Kms 51.80 to 60.00 (Chas-Ramgarh Section)	8.2	3.00	
14.52		Four laning of Sasaram Bazar	4	1.90	
15.31		Remedial measures in selected stretches of Pasra Zone Kms 298 to 312	1	1.00	
16.NHs		Misc. works-Riding Quality - hard shoulder - land acquisition - protection works - survey-investigation - other misc. works		5.00	
		(Rupees forty crores only)		40.00	

Change in Procedure for Finalisation of Bank's Accounts

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir.

210. SHRI K.V. THANGKABALU: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have decided to introduce changes in the procedure for the finalisation of the final accounts of banks; and

(b) if so, the details thereof?

(b) A notification has been issued by Government on 18th January 1991 giving notice of its intention to modify the formats of Balance Sheet and Profit & Loss Account of commercial banks after expiry of three months from the date of publication. The proposed formats would have, inter-alia, the following features:-

- i) They will give a more comprehensive picture of both income and expenditure;
- ii) They will ensure uniformity in the classification of various items of assets and liabilities as well as income and expenditure, and
- iii) They will include statements on accounting policies to facilitate easy understanding.

In response to the notification certain suggestions have been received from interested quarters including the Institute of Chartered Accountants of India. The new formats are proposed to be made effective from the current accounting year ending 31st March, 1992.

[*Translation*]

Allocation of Funds to Handloom Sector In Bihar

211. SHRI RAM SARAN YADAV: Will the Minister of TEXTILES be pleased to state:

The allocation made by the union Government for the development of handloom sector in Bihar during the year 1990-91 and 1991-92?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): Allocation of funds to the handloom sector is made scheme-wise and not state-wise on the basis of proposals/schemes received from the State Governments. During 1990-91, a sum of Rs. 542.45 lakhs was released to the State of Bihar. During 1991-92, Government have so far released a sum of Rs. 158.18 lakhs to the state of Bihar.

[*English*]

Sinking of Patrol Ship 'INS Andaman'

212. SHRI SANAT KUMAR MANDAL: Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "INS Andaman disaster, who is to blame" appearing in "The Indian Express" dated October 13, 1991;

(b) if so, the outcome of the enquiry ordered into the sinking of the patrol ship "INS Andaman" on August 21, 1990;

(c) whether the overall responsibility has been fixed for the tragedy; and

(d) the preventive measures proposed to be taken for future recurrence?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) to (d). On the basis of the findings/recommendations of the Board of Inquiry, orders have been issued by the Government to institute Court Martial proceeding/disciplinary action against the Officers/Sailors prima facie found culpable in the events leading to the sinking of the ship. Orders have also been issued to review the adequacy/functioning of the existing arrangements for the repair/maintenance of ships in the Indian Navy, with special reference to the logistic support/repair infrastructure and the quality assurance/certification procedures. The need for enhancing/upgrading the training of the crews of Naval ships, in damage control and life saving measures and reviewing their professional knowledge and competence has also been emphasised.

Funds for Widening and Strengthening of Nizamuddin Road Bridge

213. SHRI M.V.CHANDRASEKHARA MURTHY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have sanctioned funds for strengthening and widening the Nizamuddin road bridge in East Delhi;